

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3282
ANSWERED ON:30.08.2013
CONSTRUCTION OF HOSTELS IN M.P.
Virendra Kumar Shri

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the funds sanctioned by the Union Government to the State of Madhya Pradesh for construction of hostels during 2011-12, 2012-13 and 2013-14 have since been released;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which the funds in this regard are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) & (b): The Ministry of Tribal Affairs administers the Centrally Sponsored Plan Scheme of "Hostels for ST girls & boys" under which grant-in-aid is provided for construction of hostels in the country. Funds for construction of Hostels have been released to the Government of Madhya Pradesh during the years 2011-12 and 2012-13 in accordance with the guidelines of the schemes and after taking into account the proposals received from the State Government of Madhya Pradesh. Details of funds released to Government of Madhya Pradesh during 2011-12 and 2012-13 are as under:-

Year	Amount released (Rs. in lakh)
2011-12	1223.43
2012-13	2291.57

No funds for the year 2013-14 have been released to the State Government of Madhya Pradesh.

(c): The receipt of proposal from the State Governments/UT Administrations and grant of funds under the scheme is an ongoing and continuous process. As per guidelines of the scheme, funds are released when the proposals fulfill the eligibility conditions of the relevant scheme subject to availability of funds and utilization of the previously released funds. No specific time limit can be indicated for this purpose.